

**FORM A
PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
LEIGHFISHER INDIA PRIVATE LIMITED**

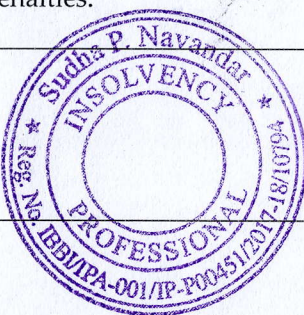
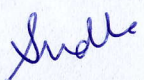
1.	NAME OF CORPORATE PERSON	LEIGHFISHER INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/04/2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900MH2011FTC216456
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	JACOBS HOUSE, RAMKRISHNA MANDIR ROAD, KONDIVITA, ANDHERI EAST, MUMBAI, MH 400059 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 TH JULY, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SUDHA P. NAVANDAR ADDRESS: D-519/520, NEELKANTH BUSINESS PARK, NATHANI ROAD, VIDHYAVIHAR WEST, MUMBAI - 400 086 EMAIL: sudha@prnco.in TELEPHONE: 022-2511 0567 REGN NO.: IBBI/IPA-001/IP-P00451/2017-18/10794
8.	LAST DATE OF SUBMISSION OF CLAIMS	26 TH AUGUST, 2021

Notice is hereby given that the **LEIGHFISHER INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 28/07/2021.

The stakeholders of **LEIGHFISHER INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 26/08/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 28.07.2021 Place : MUMBAI		 (Sudha P. Navandar) Liquidator
-------------------------------------	--	--